>

Title: Introduction of the Hindu Marriage (Amendment) Bill, 2012 (Amendment of Section 13).

SHRI MANISH TEWARI (LUDHIANA): I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

सभापति महोदय : पृश्त यह है :

"हिन्दू विवाह अधिनियम, 1955 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए "

पूस्ताव स्वीकृत हुआ _।

SHRI MANISH TEWARI: I introduce the Bill.

_